

ITEM NO.115

COURT NO.6

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.10453/2016

DR. CHANDRA MOHAN VARMA

Appellant

VERSUS

STATE OF U.P. THROUGH SECRETARY

Respondent

Date : 22-07-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SHEEL NAGU

For Appellant(s) : Mr. Talha Abdul Rahman, AOR
Mr. Sudhanshu Tewari, Adv.
Mr. Faizan Ahmed, Adv.

For Respondent(s) : Mr. Divyesh Pratap Singh, Adv.
Mr. Sarvesh Singh Baghel, AOR
Mr. Rishay Raj, Adv.

UPON hearing the counsel the Court made the following
O R D E R

As prayed by learned counsel for the appellant, re-list the civil appeal on
29th July, 2026.

(MANIK KUMAR)
SENIOR PERSONAL ASSISTANT

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)